

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 16th October, 2015
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE PROF. A.R.YOUSUF EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 112/2015(CZ) (M.A.No.677/15)	Sonagiri Utkarsh Samiti Vs. State of M.P. & 6 Ors.	Ms. Swapnil Gupta, Ad v.	
2.	Appeal No. 50/2015(CZ)	Manoj Patil Vs. Collector, Burhanpur & 11 Ors.	Mr. Manoj Kumar Agarwal, Adv. Smt. Anita Manoj Agarwal, Adv.	
3.	Original Application No. 107/2015(CZ)	Vijay Anand Vs. State of M.P. & 2 Ors.	Mr. Sambhav Sogani, Adv. Mr. Alkesh Agrawal, Adv.	
FOR HEARING				
4.	Original Application No. 22/2015(THC)	Balwan Singh Vs State of MP & Ors	Mr. Sanjay Sharma, Adv. Mr. Sachin K. Verma, Adv.	
5.	Appeal No. 48/2015(CZ) (M.A.No.576/15)	Maa Tripura Minerals, Gwalior Vs. Chairman, MP State Level Environment IMPACT Assessment Authority (MPSEIAA) & 4 Ors.	Mr. Shivendu Joshi, Adv. Mr. Sambhav Soghani, Adv. Mr. Alkesh Agrawal, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in